

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 8th day of July 1997.

Original Application no. 53 of 1997.

Hon'ble Dr. R.K. Saxena, Judicial Member

Hon'ble Mr. S. Dayal, Administrative Member.

Rajendra Kumar, S/o Shri M.L. Dubey, R/o village
and Post Office Agrana District Aligarh.

.... Applicant.

C/A Shri R.P. Singh.

Versus

1. Union of India through the Secretary, Ministry
of Telecommunication Department of Post, New Delhi.
2. Post Master General U.P. Kanpur.
3. Senior Superintendent of Post Offices, Aligarh.
4. Assistant Superintendent of Post Offices Hathras
Sub.Division, Hathras, District Aligarh.

.... Respondents

C/R

....2/-

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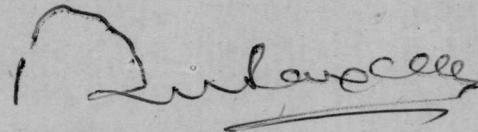
O R D E R (Oral)

Hon'ble Dr. R.K. Saxena, Member-J.

This OA was filed by one Shri Rajendra Kumar seeking the relief that the notice dated 03.07.96 be quashed and the respondents be directed to appoint the applicant on the post for which the notification was issued on 03.07.96.

2. This OA was pending at the stage of admission. Shri R.P. Singh counsel for the applicant makes the statement at bar that he does not want to press the O.A. because the relief which was claimed, was already granted by the respondents. The O.A., therefore, stands dismissed.


Member-A


Member-J

/pc/